

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 918**

TO BE ANSWERED ON THE 7TH FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)

ILLEGAL DRUG TRADE

**918. SHRI PARESH RAWAL:
SHRI C.R. PATIL:
SHRI PANKAJ CHAUDHARY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken cognizance of the large scale illegal trade of narcotic drugs in the country;

(b) the quantum of such drugs seized during each of the last three years and the current year, State/UT-wise;

(c) the steps taken by the Government to check the same; and

(d) whether the Government proposes to take strict action against the persons involved in this illegal trade keeping in view the adverse impact of drugs on human beings and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): The Government has taken cognizance of drug trafficking and appropriate actions are taken under NDPS Act,1985.

(b): The total narcotics drugs and psychotropic substances seized during the last three years and current year are enclosed as Annexure-A.

(c): Steps taken by the Government to prevent drug trafficking include intensive preventive and interdiction efforts along known drug routes, strict surveillance and enforcement at import and export points, increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs & Psychotropic Substances and Precursor Chemicals, training programmes for law enforcement officials for upgrading their skills to combating drug menace, sharing of real time information and coordination operation with Nodal agencies of neighbouring countries and empowerment of Border Security Force, Sashastra Seema Bal and Coast Guard under the Narcotic Drugs & Psychotropic Substances (NDPS) Act for making interdiction of narcotic drugs and to prevent smuggling of the same.

(d): There are adequate provisions in the NDPS Act, 1985. The crime of drug trafficking is non-bailable in nature. There are also the provisions of forfeiture of property of drug trafficker and his/her associates. Furthermore, there is capital punishment for repeated offenders.

State wise seizure of major drugs for the year 2016

Qty in kgs

	ATS	COCAINE	EPHEDRINE/ PSEUDOEPH EDRINE	GANJA	HASHISH	HEROIN	KETAMINE	MEPHEDR ONE	METHAQUA LONE	OPIUM	POPPY HUSK & POPPY STRAW	CBCS* (no. of bottles)	TABLET S Of All type In No.
Andaman & Nicobar	0.00	0.00	0.00	17.10	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0
Andhra Pradesh	240.19	0.00	0.00	1448.90	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	3950
Arunachal Pradesh	0.00	0.00	0.00	2596.15	0.00	1.22	0.00	0.00	0.00	5.19	0.00	0	0
Assam	0.00	0.11	0.02	5249.52	0.00	4.01	0.00	0.00	0.00	146.10	4.00	174831	157673
Bihar	0.00	0.00	0.00	4862.25	55.00	0.00	0.00	0.00	0.00	14.98	116.20	20200	0
Chandigarh	0.48	0.00	0.00	61.74	48.88	16.09	0.00	0.00	0.00	19.82	651.78	0	2765
Chhattisgarh	0.00	0.00	0.00	8500.70	100.00	0.11	0.00	0.00	0.00	26.80	68.50	3138	19743
Goa	0.00	0.33	0.00	49.41	5.94	0.00	0.00	0.00	0.00	3.70	0.00	0	0
Gujarat	1419.05	0.00	0.00	6639.83	29.39	3.88	0.00	0.00	0.00	125.54	5894.53	0	967700
Haryana	0.00	0.50	0.00	1972.91	226.68	651.95	0.00	0.00	0.00	162.10	7549.16	0	88062
Himachal Pradesh	0.00	0.00	0.00	90.74	383.83	0.98	0.00	0.00	0.00	26.87	610.59	3029	132519
Jammu & Kashmir	0.00	0.00	0.00	126.98	147.66	173.07	3.60	0.00	0.00	8.61	3496.00	14932	94706
Jharkhand	0.00	0.00	0.00	1192.47	0.00	0.12	0.00	0.00	0.00	74.67	1651.17	100	0
Karnataka	1.38	2.67	20.00	3652.94	0.28	252.20	23.85	0.00	29.91	1.85	9.52	0	0
Kerala	0.00	0.00	0.00	3997.25	12.32	0.72	0.00	0.00	0.00	0.03	0.00	0	268
Madhya Pradesh	0.00	0.00	0.00	6506.51	88.51	18.60	0.00	0.00	0.00	116.49	17329.25	19704	442654
Maharashtra	2.16	4.61	44503.00	6293.86	136.00	7.20	0.09	0.06	553.13	3.90	0.00	294	445
Manipur	0.00	0.00	0.00	0.00	0.00	0.43	0.00	0.00	0.00	25.00	0.00	0	64
Meghalaya	0.00	0.00	0.00	378.29	0.00	0.03	0.00	0.00	0.00	0.00	0.00	96	109
Mizoram	2.01	0.00	23.85	257.31	0.00	5.89	0.00	0.00	0.00	18.87	0.00	550	1882840
Nagaland	0.00	0.00	0.00	8605.50	0.00	1.05	0.00	0.00	0.00	22.50	0.00	10038	409096
New Delhi	1.09	7.47	426.99	11476.51	246.75	46	12.97	173.25	23519.21	195.36	600.00	98430	1773920
Orissa	0.00	0.00	0.00	78273.21	0.00	0.98	0.00	0.00	0.00	0.39	0.00	1996	0
Punjab	0.00	0.00	0.00	351.81	105.09	315	0.00	0.00	0.00	248.62	28669.02	5855	1401353
Rajasthan	0.00	0.02	0.00	3400.52	56.73	27.27	0.00	0.00	0.00	523.41	43832.05	681	47954
Tamil Nadu	4.07	3.74	10.26	2768.56	0.00	2.33	25.55	0.00	0.45	0.00	0.00	0	15344
Uttar Pradesh	12.20	3.00	0.00	8213.28	673.47	36.78	0.00	0.00	0.00	121.17	7635.15	0	45640
Uttarakhand	0.00	0.00	0.00	439.95	140.79	2.56	0.00	0.00	0.00	14.48	198.76	0	9646
West Bengal	0.00	0.28	0.00	15198.66	32.33	31.58	0.00	0.00	3.84	109.75	11667.29	198233	9200
Total	1682.61	22.73	44984.11	1,82,622.85	2,489.64	1600.05	66.06	173.31	24,106.53	2,016.19	129982.96	552107	7505651

*CBCS- Codeine Based Cough Syrups

Provisional data.

State-wise Seizures of major drugs for the year of 2015

	Qty. in Kgs												
	ATS	COCAINE	EPHEDRINE/ PSEUDOEPHEDRINE	GANJA	HASHISH	HEROIN	KETAMINE	MEPHE DRONE	METHAQ UALONE	OPIUM	CBCS (no. of bottles)	POPPY HUSK & POPPY STRAW	TABLETS Of All type In No.
Andaman & Nicobar	0	0.00	0	26.44	0.00	0.00	0.00	0.00	0.00	0.00	392	0	94
Andhra Pradesh	0	0.79	20	0.00	0.00	1.06	0.00	0.00	0.00	0.00	0	0	0
Arunachal Pradesh	0	0.00	0	894.24	0.00	0.23	0.00	0.00	0.00	8.78	0	0.03	0
Assam	0	0.00	0	1085.33	0.00	7.38	0.00	0.00	0.00	21.27	63924	0	0
Bihar	0	0.00	0	14.37	0.00	1.12	0.00	0.00	0.00	1.97	58580	0	600
Chandigarh	0	0.00	0	53.40	10.76	0.80	0.00	0.00	0.00	39.10	0	25.41	55
Chhattisgarh	0	0.00	0	6074.98	0.00	2.52	0.00	0.00	0.00	12.21	0	74.45	5172
Dadra & Nagar	0	0.00	0	18.66	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Goa	0.07	0.24	0	107.12	293.79	87.00	0.00	0.06	0.00	0.00	0	0	0
Gujarat	0	0.00	0	1867.42	13.89	0.00	0.00	0.00	0.00	2.75	25	322.24	99536
Haryana	0	0.23	0	473.11	727.98	155.92	0.00	0.00	0.00	184.85	0	11633.51	437
Himachal Pradesh	0	0.01	0	0.54	406.27	0.64	0.00	0.00	0.00	4.12	5597	2558.86	324936
Jammu & Kashmir	0	1.44	0	114.03	155.45	72.07	0.00	0.00	0.00	2.11	11155	3571.24	189682
Jharkhand	0	0.00	0	1203.53	0.00	3.63	0.00	0.00	0.00	46.60	0	1650	0
Karnataka	0	7.19	0	2472.75	15.19	3.,22	24.80	0.00	0.00	8.55	0	0	0
Kerala	0	0.01	0	810.55	96.80	3.20	0.00	0.00	0.00	0.01	0	0	1607
Madhya Pradesh	0	0.00	24.84	5373.94	5.21	8.56	0.00	0.00	0.00	85.65	53734	16501.73	9500
Maharashtra	6.31	62.01	1.99	4147.08	31.78	235.61	43.70	142.31	2.68	271.75	640	0	0
Manipur	0.01	0.00	0	4745.23	0.00	4.18	0.00	0.00	0.00	39.10	3020	0	12172
Meghalaya	0	0.00	0	3.20	0.00	0.00	0.00	0.00	0.00	0.00	22514	0	0
Mizoram	14.95	0.00	266	525.42	0.00	5.59	0.00	0.00	0.00	0.35	12	0	1476531
Nagaland	0	0.00	0	6957.00	0.00	4.60	0.00	0.00	0.00	9.50	200	0	145096
New Delhi	136.82	20.87	514	5389.87	421.48	98.47	140.84	1125.5 7	80.51	50.21	395	528.1	94618
Orissa	0	0.00	0	19219.77	0.00	0.02	0.00	0.00	0.00	0.00	3248	0	0
Punjab	0	0.00	0	881.60	78.66	601.88	0.00	0.00	4.79	420.88	14145	36052.42	2280807
Rajasthan	0	0.15	0	5066.25	35.56	45.39	0.00	0.00	0.26	409.98	60	51712.48	52903
Tamil Nadu	8.13	3.70	0	0.00	2.00	0.00	2.28	0.00	1.55	0.00	9	0	0
Tripura	0	0.00	0	460.70	53.00	0.05	0.00	0.00	0.00	0.00	132235	0	9320
Uttar Pradesh	0	1.65	0	10516.49	899.24	20.34	0.00	0.00	0.00	15.32	0	2756.83	78792
Uttarakhand	0	0.00	0	113.89	90.74	0.76	0.00	0.00	0.00	16.90	0	1120.11	5109
West Bengal	0	14.88	0	15785.88	12.93	50.79	0.00	0.00	0.00	34.79	20933	5938.85	10000
Total	166.29	113.15	826.83	94403.03	3350.73	1416.01	211.61	1267.94	89.78	1686.74	390818	134446.3	5070449

*CBCS- Codeine Based Cough Syrups

State wise quantity of major drugs seized in 2014

Qty in kgs

	ATS (in kg)	COCAINE (in kg)	EPHEDRINE/ PSEUDOEPHEDRINE (in kg)	GANJA (in kg)	HASHISH (in kg)	HEROIN (in kg)	KETAMINE (in kg)	METHAQUALONE (MANDRAX) (in kg)	OPIUM (in kg)	CBCS (no. of bottles)	POPPY HUSK & POPPY STRAW (in kg)	TABLETS Of All type In No.
Andaman & Nicobar	0	0	0	68.73	0.45	0	0	0	0	140	0	1390
Andhra Pradesh	154.10	0	69	7884	0	0	0.12	0.02	0	0	0	0
Arunachal Pradesh	0	0	0	347.28	0	1.06	0	0	31.27	0	0	5574
Assam	0	0	0	8613.98	0	14.55	0	0	9.49	109891	0	1293507
Bihar	0	0	0	332.98	0	0	0	0	0	0	0	
Chandigarh	0	0.05	0	29.17	30.92	40.6	0	0	39.43	0	1500.8	84806
Chhattisgarh	0	0	0	1524.57	0	0.89	0	0	0.07	0	0	4897
Dadra & Nagar	0	0	0	0	0	0	0	0	0	0	0	0
Goa	0.54	0.06	0	23.62	5.94	0.06	0	0.11	0.04	0	0	0
Gujarat	0	2.28	4.68	453.94	89.38	2.88	0	0	0	0	3057.38	0
Haryana	0	0	0	1032.87	87.42	4.35	0	0	42.54	0	14383.34	0
Himachal Pradesh	0	0.08	0	0	377.37	0.79	0	0	8.02	14295	1119.17	67019
Jammu & Kashmir	0	0	0	122.86	226.66	130.73	0	0	0	7919	10037.98	85091
Jharkhand	0	0	0	452.71	0	0.69	0	0	3.52	0	845.2	4333
Karnataka	0	1.47	0	2120.36	2.96	3.21	0	0	0.93	0	0	0
Kerala	0	0	0	1027.2	9.66	7.62	0	0	0.04	0	0	1903
Madhya Pradesh	0	0	88.75	3431.24	8.91	21.35	0	0	506.84	0	32411.35	8253
Maharashtra	20.46	2.16	141.54	5543.15	42.24	4.8	20.25	7.05	57.01	3200	0	0
Manipur	0	1.55	42.62	3033.36	0	5.1	0	0	72.03	2778	0	625738
Meghalaya	0	0	0	0	0	0.14	0	0	0	1100	0	230
Mizoram	15.6	0	498.68	781.95	0	6.24	0	0	0.52	873	0	4540261
Nagaland	0	0	0	3239	0	1.7	0	0	5	215	0	211723
New Delhi	3.35	5.5	361.96	12598.47	164.18	271.53	0	46.8	44.52	15606	180.07	0
Orissa	0	0	0	25588.21	0	0.16	0	0	29.5	9297	0	17508
Punjab	0	0	0	206.78	55.77	729.91	0	0	392.66	12897	76048.33	1970259
Rajasthan	0	0	0	1564.34	53.86	33.08	0	0	452.04	460	58272.56	53580
Sikkim	0	0	0	0.6	0	0	0	0	0	0	0	0
Tamil Nadu	1.03	0.12	122.79	272.43	0.98	5.13	0	0.01	0	0	0	0
Tripura	0	0	0	2525	0	0	0	0	0	155296	0	4015
Uttar Pradesh	0	1.41	0	8682.82	993.81	41.3	0	0	46.13	0	22137.78	136647
Uttaranchal	0	0	0	32.3	116.01	2.58	0	0	0	0	204.71	1060396
West Bengal	0	0	0	16765.81	13.99	40.44	0	0	24.78	0	1416.2	32625
Total	195.58	14.68	1,330.02	1,08,299.72	2,280.48	1,370.87	20.37	53.99	1,766.37	3,33,967	2,21,614.87	10209725

*CBCS- Codeine Based Cough Syrups